

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No. 753/1999, MA No. 703/99

New Delhi, this 13th day of May, 1999

Hon'ble Shri T.N. Bhat, Member (J)  
Hon'ble Shri S.P. Biswas, Member (A)

P.S. Sharma  
119/230, Mata Hinglaj Devi Marg  
Khandani Lane, Lal Bagh  
Lucknow, U.P. .... Applicant

(By Shri Shamsuddin Khan, Advocate - not present)

versus

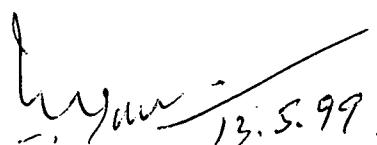
1. Commissioner  
Kendriya Vidyalaya Sangathan  
18, Institutional Area  
S.J.Singh Marg, New Delhi-16
2. Joint Commissioner (Admn.)  
Kendriya Vidyalaya Sangathan  
18, Institutional Area  
S.J.Singh Marg, New Delhi-16
3. Assistant Commissioner  
Kendriya Vidyalaya Sangathan  
Regional Office, Calcutta .... Respondents

ORDER(oral)

Hon'ble Shri T.N. Bhat

None appears for the applicant even today.  
None appeared for him on the previous three dates  
of hearing. It is quite clear that the applicant  
is not interested in pursuing this matter. The OA  
is accordingly dismissed in limine, for default.

  
(S.P. Biswas)  
Member (A)

  
(T.N. Bhat)  
Member (J)

/gtv/